

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) NO. 14706 OF 2022

Gita Rout

.....

Petitioner

Mr.Ashis Kumar Mishra, Advocate

-versus-

State of Odisha and others

.....

Opp. Parties

Mr.Suvashis Pattnaik,

Additional Government Advocate

CORAM:

JUSTICE K.R. MOHAPATRA

ORDER

22.06.2022

Order No.

2.
 1. This matter is taken up through hybrid mode.
 2. Mr. Mishra, learned counsel for the Petitioner submits that this matter relates to a Public Interest Litigation and prays for listing of the matter before the assigned Bench.
 3. In view of the above, the Registry may verify the same and list it before the assigned Bench.

सत्यमेव जयते

ORISSA

(K.R. Mohapatra)

Judge

bks